

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

17. C.P.(IB)-426(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: NASHIK WORKERS UNION THROUGH ITS
SECRETARY MR. SANTOSH MURLIDHAR KAKADE

Vs.

PREMIUM TOOLS PRIVATE LIMITED.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Yahya Batatawala is present through virtual hearing. None appeared for the Corporate Debtor.

Corporate Debtor is directed to appear on the next date of hearing and argue the matter failing which the argument of the Corporate Debtor treated as heard.

Registry is directed to communicate this order to the Corporate Debtor forthwith.

List this matter on **03.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)